12.50 hrs.

PAPERS LAID ON THE TABLE

[Translation]

Statement giving reasons for delay in laying the Annual Report and Audited Accounts of the Jute Manufacturers Development Council for 1988-89

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Mr. Deputy Speaker, Sir, I beg to lay on the Table a statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and Audited Accounts of the Jute Manufacturers' Development Council for 1988-89 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library See No. LT—674/90]

Annual Reports and Reviews on the workings of Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, National Institute for the mentally Handicapped, Secunderabad, National Institute of Rehabilitation training and Research, Cuttack, etc. etc. for 1988-89 and statements for delay in laying these papers

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): Mr. Speaker, Sir, 1 beg to lay on the Table—

- (1) (i) A copy of Annual Report (Hindi and English versions) and audited Accounts of the Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Ali Yavar Jung National Institute for the Hearing Handicapped, Bombay, for the year 1988-89.

- (2) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT—675/90]
- (3) (i) A copy of the Annual Report (Hindi and English versions) and audited Accounts of National Institute for the Mentally Handicapped, Secunderabad, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Working of National Institute for the Mentally Handicapped, Secunderabad, for the year 1988-89.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT—676/90]
- (5) (i) A copy of the Annual Report (Hindi and English versions) and the audited Accounts of National Institute for Rehabilitation, training and Research, Cuttack, for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the Working of National Institute for Rehabilitation training and Research, Cuttack, for the year 1988-89.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library. See No. LT—677/90]
- (7) (i) A copy of the Annual Report (Hindi and English versions) and the audited Accounts of National Institute for Physically Handicapped, New Delhi, for the year 1988-89.
- (8) A statement (Hindi and English

versions) showing the reasons for delay in laying the papers mentioned at (7) above. [Placed in Library. See No. LT—678/90]

[English]

Drugs and Cosmetics (Second Amendment) Rules 1989; Annual Report and Review on the working of Central Council for Research in Ayurveda and Siddha for 1988-89 and statement showing reasons for delay in laying review and Audited Accounts thereof Annual Report, Annual Accounts and Review of All India Institute of Speech and Hearing, Mysore for 1988-89 and statement for delay in laying these papers

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): I beg to lay on the Table—

- (1) A copy of the Drugs and Cosmetics (Second Amendment) Rules, 1989 [Hindi and English versions] published in Notification No. G.S.R. No. 691 (E) in Gazette of India dated the 11th July, 1989, under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library. See No. LT—679/90]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Siddha for the year 1988-89.
 - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Ayurveda and Siddha, for the year 1988-89.
- (3) A statement [Hindi and English versions] (a) showing reasons for delay in laying the papers mentioned at (2) above and (b) explaining reasons for not laying the Audited Accounts of the Central Council for Research in Ayurveda and

Siddha for the year 1988-89 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT—680/90]

- (4) (i) A copy of the Annual Report [Hindi and English versions] of the All India Institute of Speech and Hearing, Mysore, for the year 1988-89.
 - (ii) A copy of the Annual Account [Hindi and English versions] of the All India Institute of Speech and Hearing, Mysore, for the year 1988-89 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Institute of Speech and hearing, Mysore, for the year 1988-89.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at 94) above. [Placed in Library. See No. LT—681/90]

Central Warehousing Corporation (Amendment) Rules, 1990

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): I beg to lay on the Table a copy of the Central Warehousing Corporation (Amendment) Rules, 1990 G.S.R. 435 (E) in Gazette of India dated the 5th April , 1990 under subsection (3) of section 41 of the warehousing Corporations Act, 1962. [Placed in Library. See No. LT—682/90]

Detailed Demands for Grants of the Ministry of Law and Justice for 1990-91

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Law and Justice for 1990-91.

[Placed in Library. See No. LT-683/90]

Detailed Demands for Grants of the Ministry of Water Resources for 1990-91

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): Sir, on behalf of Shri Manubhai Kotadia, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for 1990-91. [Placed in Library. See No. LT—684/90]

12.59 1/2 hrs.

[English]

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COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS

Second Report

SHRI SHIVRAJ V. PATIL (Latur): Sir, I beg to present the Second Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[Translation]

SHRI MITRA SEN YADAV (Faizabad): Mr. Speaker, Sir, three hundred persons have died as a result of consuming poisonous food in Raipur village of Basti District in Uttar Pradesh. Not only human beings even animals like dogs and cats were affected. The excessive use of insecticides has caused this food-poisoning. An inquiry should be held into the functioning of all those insecticide agencies and factories where these insecticides are manufactured. This is a very serious incident and an inquiry is necessary in the matter. Government should grant financial assistance to the dependents of all the victims.

MR. SPEAKER: This is all right. Now,

Shri Kumaramangalam.

[English]

SHRI P.R. KUMARAMANGALAM (Salem): Sir, today morning in the newspaper we read that 'Khalistan Liberation Front' was claiming the credit for the fires in Delhi. Yesterday, the hon. Home Minister was making a statement saying that to the best of his information he did not know of any sabotage. But the Police Commissioner said that he cannot rule out the sabotage. The situation is that there is total confusion. I have requested that a Calling Attention may be admitted in this House on the fire incidents because the KLF, 'Khalistan Liberation Front' has also claimed it. It is an important matter, Sir.

[Translation]

SHRISATYNARAYAN JATIYA (Ujjain): Mr. Speaker, Sir, yesterday I had given a notice of Calling Attention on the serious accident involving 23 crude nepthalene tankers which caught fire in Nagda in which many people lost their lives and many received burn injuries and property worth thousands of rupees was damaged. The Government should undertake relied measures immediately and provide them compensation. (Interruptions)

MR. SPEAKER: I did not call you, Shri Dasai Chowdhary.

SHRI DASAI CHOWDHARY (Rosera): Sir, I alongwith hon. Shri Devendra Prasad Yadav and Dr. Shailendra Shrivastava were coming from Patna by 401 I.C. on the morning of 16th. This 401 I.C. generally develops defects and is not fully operative. On that day also, it developed some snags on reaching Lucknow around 11 p.m. There was no arrangement of drinking water either, we went to the concerned authorities to complain about this and asked them as to why we were detained upto 10 p.m. I would like to request the Government to stop 401 I.C. since it can lead to accident any time.